

co-ordination with PHCs under its jurisdiction provides health and family welfare services in the locality including treatment of different diseases.

[English]

Global Warming

808. **Shrimati Dil Kumari**

Bhandari: Will the Minister of Environment and Forests be pleased to state:

(a) whether it is a fact that as per study conducted by the Centre for Science and Environment and Tata Energy Research Institute (TERI), India is not as responsible for Global warming as claimed by studies of World Resources Institute (WRI); and

(b) if so, the reaction of government thereto?

The Minister of State of the Ministry of Environment and Forests (**Shri Kamal Nath**): (a) Yes, Sir.

(b) Scientific studies made in India so far do not bear out the statements contained in the report of the World Resources Institute (WRI) regarding India's responsibility for global warming. This is a field in which there is considerable scientific uncertainty about the causes, pace and impact of climate change and global warming. Scientists and experts are already engaged in carrying out in-depth studies on these aspects. Attention has been drawn in discussions in international scientific and other forums to the studies made in India.

[Translation]

Navodaya Vidyalaya in Sitamarhi District

809. **Shri Naval Kishore Rai**:

Will the Minister of Human Resource Development be pleased to state:

(a) whether Government propose to set up Navodaya Vidyalaya in Sitamarhi district in Bihar in near future;

(b) if so, by what time and details thereof and if not, the reasons therefor; and

(c) the number of Navodaya Vidyalayas proposed to be set up, the number out of them already working and likely to be set up during 1991-92 in Bihar and the proposed sites of the said Vidyalayas?

The Minister of Human Resource Development (**Shri Arjun Singh**): (a) and (b): Navodaya Vidyalayas are opened on the basis of the proposals received from the State Government concerned. A proposal for opening of a Navodaya Vidyalaya at Sitamarhi District of Bihar has been received recently.

(c) The scheme of Navodaya Vidyalaya as envisages the opening of one Navodaya Vidyalaya per district. So far 275 Navodaya Vidyalayas have been opened of which 25 are in Bihar. During 1991-92 one Navodaya Vidyalaya has been sanctioned for Bihar at Ujain, District Siwan.

Pollution in Agra

810. **Shri Bhagwan Shankar**

Rawat: Will the Minister of Environment and Forests be pleased to state:

(a) the type of industrial units causing environmental pollution in Agra;

(b) the remedial steps taken to check the pollution in Agra;

(c) whether the Government propose to make any provision to make good the losses suffered by these industries as a result of installing pollution control devices; if so, the details thereof;

(d) whether there is any scheme to set up industries which do not cause environmental pollution in Agra; and

(e) if so, the details thereof?

The Minister of State of the Ministry of Environment and Forests (**Shri Kamal Nath**): (a) Tanneries, Board mills, Pharmaceuticals, Leather

Board, Electroplating and Meat processing units are causing water pollution and foundries are causing air pollution, in Agra.

(b) Following remedial steps have been taken to check pollution in Agra.

- (i) A time bound action plan for control of pollution has been prepared in consultation with the State Government under which the polluting units are required to meet the prescribed standards by December 31, 1991.
- (ii) Since 1983, industries which cause air pollution are not permitted to operate in Agra ;
- (iii) Industries which do not use fossil fuel are allowed only after impact assessment studies.

(c) No, Sir.

(d) No, Sir.

(e) Does not arise.

[English]

Ancient Monuments at Chittorgarh Fort in Rajasthan

811. **Shrimati Mahendra Kumari :** Will the Minister of Human Resource Development be pleased to state :

(a) whether adequate arrangements have been made to maintain the ancient monuments at Chittorgarh Fort, Bundi and Alwar Forts in Rajasthan ;

(b) if so, the details thereof;

(c) whether taking photographs of the ancient monuments at the above Forts is prohibited by the Archaeological Department ; and

(d) if so, the reasons therefor ?

The Minister of Human Resource Development (Shri Arjun Singh) : (a) and (b) : Yes sir. Adequate arrange-

ments have been made for the proper maintenance of the centrally protected monuments in Chittorgarh Fort and Chitrashala in Bundi Fort. The Fort at Alwar is not a centrally Protected Monument.

Allocation of sufficient funds have been made for the maintenance, structural conservation, chemical preservation and horticultural developments of the monuments mentioned above.

(c) and (d) : Still photography, with hand camera (without use of stand) is permitted.

Revision of Incentive Schemes for Family Welfare Programme

812. **Shri Rajendra Kumar Sharma :** Will the Minister of Health and Family Welfare be pleased to state :

(a) whether the Union Government propose to revise the incentive schemes available under family planning programme ; if so, the details thereof ;

(b) whether the Government propose to initiate new schemes for curbing birth rate, in view of recent Census findings ; and

(c) if so, the steps taken thereon ?

The Minister of State in the Ministry of Health and Family Welfare (Shrimati D. K. Thara Devi Siddhartha) : (a) As a part of the overall strategy to revamp the Family Welfare Programme in the country, various proposals and alternatives including those relating to incentives and disincentives are under consideration and no final decision has been taken in the matter.

(b) and (c) : The national objective is to achieve a balanced growth of population by 2000 A.D. The latest census results have shown that present growth rate of our population is still over 2% per annum and the Government is seriously concerned